

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Srinagar)

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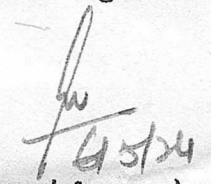
Subject: General Election to Lok Sabha, 2024- Declaration of paid holiday on 13th May, 2024 (Monday) for High Court Main Wing and Srinagar Wing of the High Court.

ORDER

No. 521 of 2024/RG/NG-15-(I) Dated: 06-05-2024

It is hereby notified for information of all the concerned that **13th May, 2024 (Monday)**, shall be observed as holiday, unless election is postponed, in the High Court Main Wing and Srinagar Wing of the High Court, on account of **General Election to Lok Sabha, 2024 for Srinagar parliamentary constituency**. However, Jammu Wing of the High Court shall continue to function on 13th May, 2024 (Monday).

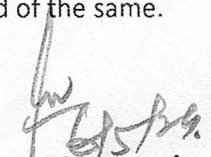
By order.


(Shahzad Azeem)
Registrar General

No: 16139-212 of 2024/RG/NG Dated: 06-05-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagarfor information and necessary action.
5. Registrar Rules, High Court Main Wing, Srinagar
6. Director J&K Judicial Academy, Moominabad Batamaloo, Srinagar
7. Registrar Computers (IT), High Court of J&K and Ladakh, Srinagar
8. Registrar (Adm.)/Recruitment, High Court Main Wing, Srinagar
9. Director Finance, High Court Main wing, Srinagar
....for information.
10. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
11. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
12. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Srinagar
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


Registrar General